2493. SHRI ASHWANI KUMAR : SHRI S.W. DHABE:

Will the PRIME MINISTER be pleased to statf:

(a) whether there is a proposal under Government's consideration to set up an ordance factory in Chhota Nagpur region of Bihar; and

(b) if so, what arc the details thereof and what steps are being taken to set up this factory expeditiously?

THE MINISTER OF STATE IN THE OF DEPARTMENT DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM. (a) and (b) In connection with the liktly setting up of an ordnance factory, some State Governments including Bihar have been approached -for offer of suitable sites. Government of Bihar have offered a site in Daltonganj which will be evaluated along with other sites in acordanc with the prescribed procedure.

Collection of Pension of Indians injured abroad By indian Missions 2494. SHRI M. KADHARSHA:

SHRIMATI SUDHA

VIJOY JOSHI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Indian missions abroad have collected pensions in favour of persons injured while at work abroad;

..(b) if so what are the details in this regard;

(c) whether it is also a fact that a few persons sent abroad through M/s. Chopra Trader and Trading Company to Libya got hurt while on job;

(d) what are the names of persons in whose favour pensions were collected by the Indian mission at Tripoli: and (e) whether the pension has been paid to the concerned persons; if not, what are the reasons thertof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARA-

AYANAN): (a) The Indian Missions abroad do not normally collect pensions on behalf of the persons injured while at work abroad, as the concerned employer /Govern ment would directly pay disability compensation/pension, if any, to the injured persons. Only in cases of specific request of the individual concerned, is the Indian Mission abroad authorised by the Ministry of External Affairs to collect pension or disability compensation on behalf of the concerned individual.

(b) Embassy of India. Tripoli has collected pension in two cases of injured persons on specific request of individuals and directions of the Ministry of External Affairs. Pensions have been collected in respect of Shri Joginder Singh, former emp Building loyee of Misurata Const ruction Company and Shri R. Lingiah. former employee of M/s. Kamani Engineering Corporation Limited. In respect of Shri Joginder Singh the total amount involved is Libyan Dinars 3390 (LD Three Thousand Three Hundred and Ninety only equal to IRS 1,11,870 for the period upto approximately) August, 1984. In respect of ShriR. Lingiah, the amount involved is Libyan Dinars 1157-400 (LD One Thousand One Hundred Fifty Seven equal to Rs. 38,000/- approximately) for period upto January, 1985.

(c) Embassy of India in Libya has not dealt with M/s. Chopra Traders and Trading Company regarding despatch of Labour to Libya and there-fore, it is not possible for the Mission to indentify which of the workers have been sent by this agent and who got hurt on the job.